

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-15/2013 Pt./1251/A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, Sri Abhijit Bhattacharyya,
Presiding Officer/Member
MACT Nalbari.

Dated Guwahati the 15th March, 2019.

Sub: **Permission to remain away from station.**

Ref:- Your letter no. MACT/N/128 Dated 14.03.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to remain away from the station from the evening of 20.03.2019 till the morning of 25.03.2019, as prayed for. The Dist. & Sessions Judge, Nalbari and in her absence the senior most Judicial officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

*
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Memo NO.HC.VII-15/2013 Pt./1252- /A, dated 15-03-19

Copy to:

1. The Dist. & Sessions Judge, Nalbari.
2. The Systems Analyst, Gauhati High Court.

(Signature)
15/3/19

JT. REGISTRAR (VIGILANCE)

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